

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1996  
TO BE ANSWERED ON 07.03.2018**

**RAILWAY SECURITY SYSTEM**

**1996. SHRI JITENDRA CHAUDHURY:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is a fact that the Indian Railways safety system is not up to the mark;**
- (b) if so, the number of train accidents that have happened only due to failure of signal and technical faults;**
- (c) whether it is also a fact that due to shortage of manpower, Railways channels are not working properly and if so, the details thereof;**
- (d) whether the Government has any plans to generate the new security system in Railways and if so, the details thereof; and**
- (e) the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1996 BY SHRI JITENDRA CHAUDHURY ANSWERED IN LOK SABHA ON 07.03.2018 REGARDING RAILWAY SECURITY SYSTEM**

**(a) & (b): No, Madam. Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on a continual basis to prevent accidents and to enhance safety because of which during the last three years, the number of consequential train accidents (including accidents at Unmanned Level Crossings mainly caused due to negligence of road vehicle users) have decreased from 135 in 2014-15, to 107 in 2015-16 and further to 104 in 2016-17. In the current year (upto 28<sup>th</sup> February, 2018) the number of consequential train accidents have further reduced to 70 as compared to 99 in the corresponding period of the previous year.**

**(c): No, Madam. Sanctioned posts in safety category are more than operational requirement as it contains element of leave reserve and rest givers also.**

**(d) & (e): Prevention and detection of crime related to passengers, registration of such cases, their investigation and maintenance of law and order in railway premises as well as on running trains are the statutory responsibility of the State Governments. For this purpose, a separate wing of State Police in the name of 'Government Railway Police' (GRP) functions in respective States. Ministry of Railways are supplementing efforts of States in providing security over railways through the Railway Protection Force (RPF).**

**Security has been identified as one of the priority areas by**

**Railways for strengthening and upgradation. Measures initiated in recent past to strengthen security over Indian Railways include installation of CCTV cameras at railway stations/trains, operationalisation of security helpline 182, and development of security App etc.**

**Operational measures to strengthen security of passengers include escorting of about 4500 important mail/Express trains daily by RPF/GRP, access control at important railway stations, prosecution of offenders for unauthorized vending/hawking, entry into ladies and reserved compartments, touting of tickets, trespassing, roof travelling, alarm chain pulling etc. under relevant provisions of the Railways Act., detection of passenger related crime, arrest of criminals and handing over to GRP for further legal action.**

**Close coordination and liaison is maintained by the RPF with GRPs to strengthen security over railways. State Level Security Committee for Railways (SLSCR) have also been constituted for all State/UTs under the Chairmanship of respective Director General of Police/Commissioner of States/UTs for regular monitoring and review of security arrangement for the Railways.**

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